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**Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi-110011.**

**Notification No. 67 (RE-2010)/2009-2014
New Delhi, August 18, 2011**

Sub: Export of Cotton [ITC (HS) Code 5201 & 5203]: obtaining of Registration Certificate.

S.O. (E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Para 2.1 of the Foreign Trade Policy, 2009-14, the Central Government hereby makes the following amendment in Notification No.63(RE-2010)/2009-14 dated 4.8.2011:-

2. Para 2 of Declaration / Undertaking as given in annexure 1 to Notification No.63(RE-2010)/2009-14 dated 4.8.2011 is hereby deleted with immediate effect.

3. Effect of this Notification: An exporter can now obtain more than one RC for export of cotton during current cotton year 2010-11 (up to 30th September 2011).

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